Annexure
Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summar received	y of claims	Summary admitted	of claims	Amount of		Amount of claims	Details in Annexure	Remar
NO.		No. of claims	Amount	No. of claims	Amount o f claims admitted	contingent claims	admitted	under verificati on	Annexure	ks, if any
1	Secured financial creditors belonging to any class of creditors								1	
2	Unsecured financial creditors belonging to any class of creditors								2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)								3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)								4	
5	Operational creditors (Workmen)								5	
6	Operational creditors (Employees)								6	
7	Operational creditors (Government Dues)								7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	5	111777880	5	7074033	4088767	15080		8	
9	Other creditors, if any, (other than financial creditors and operational creditors)								9	
	Total	5	111777880	5	7074033	4088767	15080			

Annexure-1 Name of the corporate debtor: Pebbles Prolease Private limited; Date of commencement of CIRP 15/12/2022; List of creditors as on: 5th March 2023

List of secured financial creditors belonging to any class of creditors $(\text{Amount in } \cite{N})$

Sl.	Details o				Details of cl	aim admitte	d			Amount of			
No.		Amount	Amount of claim admitted	Nature of claim	Amount covered by security interest			% of voting share in CoC	continge- nt claim	any Mutual dues, that may be set- off	claim not admitted	claim under verifica- tion	s, if any
		NIL	NII						NIII		NIII	NIII	
		INIL	NIL						NIL		NIL	NIL	

Annexure-2

Name of the corporate debtor: Pebbles Prolease Private limited; Date of commencement of CIRP 15/12/2022 ; List of creditors as on: 5th March 2023

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl.	Name	Details of	claim		Details	of claim adn	nitted		Amount of	Amount of	Amount of	Amount of	
No.	of cre-	received	1				T		contingent	any mutual	claim not a	claim und	if any
	ditor	Date of	Amount	Amount of	Nature of	Amount	Whether	% of voting	claim	dues, that	dmitted	er verifica	
		receipt	claimed	claim	claim	covered by	related	share in CoC		may be set-		tion	
				admitted		guarantee	party?			off			
			NIL	NIL					NIL	NIL		NIL	NIL
			INIL	INIL					INIL	INIL		INIL	INIL

List of secured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in \aleph)

Sl. No.	Name of cre- ditor		of claim eive d	D	etails of cla	aim admitte	d			Amount of contingent	Amount of any mutual	Amount of claim not admitted	Amount of claim under	Remarks , if any
		Date of rec eipt		Amount of claim admitte d	Nature of claim	by secur	Amount covered by guar antee	Whether related party?	% voting share in CoC	claim	dues, that may be set- off		verifica- tion	
			NIL	NIL	NIL					NIL	NIL		NIL	NIL

on:					
vii.	 	 	 	 	•••

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in \mathfrak{T})

Sl. No.	Name of cre-	Details of received			Details o	f claim adm	itted		Amount of conti-	Amount of any mutual dues,	Amount of claim not	Amount of claim under	Remarks, if any	Ī
	ditor	Date of receipt	Amount claimed	Amount of claim admitted	claim	Amount covered by guar-	Whether related party?	% of Voting share in CoC	ngent claim	that may be set-off	admitted	verification	·	
						antee								
			NIL	NIL	NIL					NIL	NIL		NIL	NI
														1

List of operational creditors (Workmen)

(Amount in₹)

SI. No.	Name of authorised representa- tive, if any	of work	Details of received Date of receipt	Amount	Amount of claim admitted	Nature of claim	Whether related party?	dmitted % voting share in CoC, if applicable	Amount of conti- ngent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification		Remarks, if any	
				NIL	NIL	NIL					NIL	NIL		
				TVIE	TVIE	TVIE					THE	THE		
											_			

List of operational creditors (Employees)

(Amount in₹)

No.	Name of authorised of	Name empl	ails of received	Det	ails of claim	admitted		Amount of contin- gent	_	claim under		Remarks, if any
	representa- tive, if any	-oyee	Amount claimed	Amount of claim admitted	claim	Whether related party?	% of voting shar e in CoC, if applicable	claim	mutual dues, th at may be set- off	tion	admitted	
			NIL	NIL				NIL		NIL	NIL	

List of operational creditors (Government dues)

(Amount in₹)

Sl. No.	Details of cla	nimant	Details or		Det	ails of claim	admitted		Amount of contin- gent	Amount of any		Amount of claim not	Remarks, if any
	Departme	Govern ment	Date of	Amount claimed	Amount of claim admitted		Whether related party?	% of voting shar e in CoC, if applicable	claim		verifica - tion	admitted	
				NIL	NIL			NIL	NIL		NIL	NIL	

on: 5TH MARCH 2023
List of operational creditors (Other than Workmen and Employees and Government Dues)

	Name of cre	Details o		D	etails of claim	admitted				Amount of	Amount of	Amount		Remarks,
		received Date of receipt	Amou nt clai med	Amou nt of cl aim ad mitted	Natur e of cl aim		covered by	Whether related party?	% of voting share in CoC	contin- gent claim	dues, that may be set- off	of claim not ad- mitted	of claim under verifica- tion	if any
1	Abhishekh	21/2/2023	74,500	74,500	COMMISION			no	1					RECD LATE
2	Shivam	20/2/2023	65000	65000	COMMISION			no	1					RECD LATE
3	Ajay	15/2/2023	70,000	70,000	COMMISION			no	1					RECD LATE
4	Sandhya	17/2/2023	65,000	65,000	ACCOUNTS			no	1					RECD LATE
5	Bindal Paper	20/1/2023	10903380	6,799,533	MSTMTBAR			no	96	4,088,767		15,080		RECD LATE
			11 177 880	7 074 033					100	4.088.767		15.080	·	

11,177,880 7,074,033 100 4,088,767 15,080

Annexure-9

Name of the corporate debtor: Pebbles Prolease Private limited; Date of commencement of CIRP 15/12/2022 ; List of creditors as on: 5th March 2023

List of other creditors (Other than financial creditors and operational creditors) (Amount $\text{in}^{\mathfrak{T}}$)

Sl. No	Name of cre		ils of eceived			Details of cla m admitted			Amount of contin	Amount of any	Amount of claim not	Amount of claim	Remarks, if any
	-ditor	Date of receipt	Amount claimed	Amount of claim admitted	of claim	Amount co vered by Security interest	Amount co vered by guarantee	Whether related party?	gent claim	mutual dues, that may be set-off	admitted	under verifica- tion	
			NIL	NIL	NIL				NIL		NIL	NIL	